

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 240 of 2014

Dated : 16th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

U.P. Power Corporation Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the respondent (s) : Mr. Rajiv Srivastava for R.1 to 4
Mr. C.K. Rai for R.5

ORDER

Learned counsel for Respondent Nos. 1 to 4 seeks two weeks time to file reply. She may file the same on or before 31.12.2014 after serving copy on the other side. Thereafter, the learned counsel for Appellant may file rejoinder on or before 16.01.2015 after serving copy on the other side.

Post the matter on **22.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**